AND THE RESIDENCE OF TH	
1	2
3. Power	860
4. Industry and Mining	233
5. Transport and Com- munications	440
6 Social Services and other programmes	542
Total:	3,000

Use will be made of the Perspective Plan prepared by Gujarat while formulating its I itth and Sixth Five-Year Plans. The question of accepting the Perspective Plan or otherwise does not arise at this stage.

Scheme for Grant of Loans to Untrepreneurs in Gujarat

## 1034. SHRI PRABHUDAS PATEL: SHRIP. M. MEHTA:

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

- (a) whether the Gujarat Government have prepared a new scheme for the grant of loans to entrepreneurs through State Emancial Institutions like Gujarat Industrial Investment Corporation and Gujarat State Financial Corporation; and
- (b) if so, whether the new scheme will provide further incentive to the entrepreneurs to set up new industrial units and also to expand their existing units?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir. The scheme envisages exemption of new units from payment of purchase tax for the purchase of machinery, raw materials, processing materials and packing materials required by them for the purpose of manufacturing any goods for sale. A condition for the grant of this facility is that such units should have been started after 1-4-1971 and should be situated beyond 24 Kms. from the cities of Ahmebabad and BaroJa and 10 Kms, from the cities of Rukot, Surat, Jamnagar and Bhavnagar.

Alternatively, the units which do not want to avail of the above scheme, can apply for an interest-free loan, the amount of which will be calculated on the sales tax paid by them during the past 3 years. This scheme will, however, apply to industrial units commissioned after 1-1-1972

It is expected that these two schemes will act as an incentive for prospective entrepreneurs to set up new industries and to expand existing ones.

### Pending Applications from Orissa for Licences/Letters of lutent

SHRI BAKSI NAYAK: Will the Minister of INDUSTRIAL DIVELOPMENT be pleased to state:

- (a) how many applications for licences/ letters of intent from private companies and public sector undertakings from Orissa are pending with Government for disposal:
- (b) the projects for which the applications have been made; and
- (c) the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MFNT (SHRI SIDDHESHWAR PRASAD): (a) 31 applications are pending.

- (b) These applications are mainly for the manufacture of sponge iron, shoddy yarn, paper and pulp, beer, soap, footwear, refractories etc.
- (c) Consideration of industrial licence applications necessitates fairly detailed examination of various aspects of the proposals and the disposal of a particular application is often delayed due to various factors. In some of these cases the applications did not provide all necessary particulars and additional information had to be obtained. In certain other cases policy decisions on the industry as a whole had to be arrived at. It is difficult to indicate precisely the time by which the pending applications will be disposed of. How-

ever, Government are conscious of the need for expeditious disposal of all licence applications and it is being sought to ensure that, as far as possible, decisions on licence applications are taken within 3 months of receipt of application or receipt of full information from the applicant party, whichever is later.

## Take-over of Larger Industrial House

1036. SHRI R. R. SINGH DEO: Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to state:

- (a) whether the attention of Government has been drawn to a report appearing in the Feonomic Times of the 26th January, 1972 under the caption 'Markets Jolted' regarding the take over of managements of larger private industrial houses:
- (b) if so, the reaction of Government thereto; and
- (c) whether such an initiative on the part of Government has had any depressing affect on the share market in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD): (a) The report appearing in the Economic Times of the 26th January, 1972 under the caption 'Markets Jolted' regarding the take over of Managements of large private industrial houses has been seen.

- (b) There is no general proposal contemplated by the Government at present for purchase of shares of companies now managed by large industrial houses.
  - (c) Does not arise.

# Tourist Atlas of India

- 1037. SHRI VEKARIA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government propose to bring out a Tourist Atlas of India; and
- (b) if so, when it is likely to be published?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). The scheme for the preparation of a Tourist Atlas of India has been included in the Fourth Five-Year Plan of the National Atlas Organisation, It will be completed by the end of the Fourth Plan period.

#### TV at Jullundur

1038. SHRI VEKARIA: Will the Minis. ter of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether it has been decided to set up a TV station at Jullundur during 1972; and
- (b) whether Government propose to set up a TV station in Gujarat State?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a). No, Sir But, a TV Transmission station is being set up at Amritsar during 1972

(b) No proposal to set up a TV station in Gujarat is under consideration at this stage. It will be considered in a subsequent phase of TV development in the country.

#### Botanic Gardens in Delhi

- VFKARIA: Will the 1039 SHRI Minister of SCIFNCF AND FECHNOLOGY be pleased to state:
- (a) whether a decision to set up Botanic Gardens in Delhi has been taken : and
- (b) if not, the reasons for the delay in taking the decision?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C' SUBRAMANIAM): (a) and (b). question of setting up a Botanic Garden at Delhi has been under Government's consideration for some time but in view of the pressing need for economy, the question has been deferred for the present.